

## Annexure-5

| Name of the Corporate Debtor            |   |                 |                           | PIONEER GAS POWER LIMITED |                           |                 |                        | Date of Commecement of CIRP             |                            |  |                                    | 12.01.2024                   |                 |
|---|---|-----------------|---------------------------|---------------------------|---------------------------|-----------------|------------------------|---|----------------------------|--|------------------------------------|------------------------------|-----------------|
| List of Creditors as on 06.06.2024      |   |                 |                           |                           |                           |                 |                        |   |                            |  |                                    |                              |                 |
| List of operational creditors (Workmen) |   |                 |                           |                           |                           |                 |                        |   |                            |  |                                    |                              |                 |
|   |   |                 |                           |                           |                           |                 |                        |   |                            |  |                                    | Amount in Rs.                |                 |
| Sl.No                                   | Name of the Authorized Representative, if any | Name of workman | Details of claim received |                           | Details of claim admitted |                 |                        |   | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|   |   |                 | Date of receipt           | Amount claimed            | Amount of claim admitted  | Nature of claim | Whether related party? | % of voting share in CoC, if applicable |                            |  |                                    |                              |                 |
| Nil                                     | Nil   | Nil             | Nil                       | Nil                       | Nil                       | Nil             | Nil                    | Nil                                     | Nil                        | Nil  | Nil                                | Nil                          | Nil             |



Gandluri Ramanjaneyulu, Designated Partner & Authorized Signatory  
for Bright Star Resolution Professionals LLP,  
Resolution Professional of M/s. Pioneer Gas Power Limited.  
Regd. No. :IBBI/IPE-0158/IPA-3/2023-24/50072  
Date: 06.06.2024

